Fresh Matter List

| S.No | Matter No | Cause Title | DFR No & Date | Defect Cured on | Caveat (if any) | Date of Listing |
|------|---|--|-----------------------------------|-----------------|-----------------|-------------------------|
| 1 | IA 1460/2019 in DFR No. 2235/2019 (IA 1460/2019 - For condonation of delay in filing the Appeal) | Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. VS Adani Power (Mundra) Limited & Anr. | 2235/2019 Dated 05/08/2019 | 22/08/2019 | | 26/08/2019 Court - 1 |
| 2 | IA 1290/2019 in DFR No. 2198/2019 (IA 1290/2019 - For condonation of delay in filing the Appeal) | Andhra Pradesh Power Coordination Committee & Ors. VS NSL Sugars (Tungabhadra) Limited | 2198/2019 Dated 15/07/2019 | 22/08/2019 | | 26/08/2019 Court - 1 |
| 3 | IA 1223/2019 & IA 1580/2019 in DFR No. 2182/2019 (IA 1223/2019 - For waiver of court fee & IA 1580/2019 - For condonation of delay in filing the Appeal) | Marigold Pharmaceuticals Private Limited VS Maharashtra Electricity Regulatory Commission & Anr. | 2182/2019 Dated 02/07/2019 | 22/08/2019 | | 26/08/2019 Court - 1 |
| 4 | APL No. 290/2019 & IA 1328/2019 (IA 1328/2019 - For Exemption from filing legible Copy) | ITC Limited VS Maharashtra Electricity Regulatory Commission & Anr. | 2208/2019 Dated 19/07/2019 | 22/08/2019 | | 26/08/2019 Court - 1 |
| 5 | IA 1363/2019 in DFR No. 2215/2019 (IA 1363/2019 - For condonation of delay in filing the Appeal) | THDC India Limited VS Central Electricity Regulatory Commission & Ors. | 2215/2019 Dated 23/07/2019 | 22/08/2019 | | 26/08/2019 Court - 1 |
| 6 | IA 1239/2019 in DFR No. 2186/2019 (IA 1239/2019 - For condonation of delay in filing the Appeal) | Power Grid Corporation of India Limited VS Central Electricity Regulatory Commission & Ors. | 2186/2019 Dated 05/07/2019 | 22/08/2019 | | 26/08/2019 Court - 1 |